

(b) The Agreement provides for rendering technical assistance in the erection and operation of the Plant and providing necessary technical know-how, and also for training of Indian technicians. For all these services the Indian company will pay a suitable fee to the foreign company. A small minority participation by the foreign company in the equity capital of the Indian company is also envisaged.

Change in Monetary System in the United Nations

*790. **Shrimati Savitri Nigam:** Will the Minister of Commerce be pleased to state:

(a) whether the 21 developing countries, including India, have challenged the right of the group of ten Nations to decide the change in the world's monetary system in the United Nations; and

(b) if so, the broad features of their suggestions?

The Minister of Commerce (Shri Manubhai Shah): (a) Twentyone developing countries including India submitted to the Committee on Invisibles and Financing Related to Trade of the United Nations Conference on Trade and Development, at its special session in New York in January-February, 1966, a joint Memorandum on International Liquidity, wherein they have emphasised the need to take decisions concerning the international monetary system in the widest possible forum, and not by a restricted group of countries, inasmuch as such decisions affect the entire international community.

(b) The Memorandum, while emphasising the above principle as also the need to find solutions to the problem of international liquidity which take into account the interests of both developing as well as developed countries, broadly endorses the findings and recommendations embodied in the Report of the Group of Experts on International Monetary Issues appointed by the Secretary-General of UNCTAD and also makes

a few other suggestions in the same direction.

Import of Dates from Iraq

*791. **Shri Madhu Limaye:**
Shri Kishen Pattanayak:
Dr. Ram Manohar Lohia:

Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that the State Trading Corporation has imported dates from Iraq in February, 1966;

(b) if so, whether the consignment has been found to be unfit for human consumption; and

(c) if so, who was responsible for this, the Iraqin Date Company (the exporter) or State Trading Corporation (the importer)?

The Minister of Commerce (Shri Manubhai Shah): (a) to (c). Out of 35,300 baskets of dates imported by the State Trading Corporation during the months January/February, 1966, about 580 baskets have been found to be unfit for human consumption after most rigorous inspection by Port and Municipal health authorities. In perishable commodities like dates, a certain amount of decay in transit, handling and storage is normal and is inescapable. When viewed in this context this represents a small percentage and it is rather difficult to fix responsibility on any one.

Public Sector Undertakings

*792. **Shri Himatsingka:**
Shri Rameshwar Tantia:

Will the Minister of Industry be pleased to state:

(a) whether it is a fact that Government are considering a proposal that public sector undertakings should aim at 12 per cent return on the capital employed;

(b) if so, the details of the proposal;

(c) whether the proposal has been made in view of the Venkataraman Committee's recommendations; and

(d) how far this proposal will benefit the Government?

The Minister of Industry (Shri D. Sanjivayya): (a) There is no specific proposal as such under consideration of the Government, requiring public sector undertakings to aim at 12 per cent return on capital employed.

(b) to (d). Do not arise.

Report on Salem Steel Plant

***793. Shri D. C. Sharma:
Shri S. Kandappan:**

Will the Minister of **Iron and Steel** be pleased to state:

(a) the progress made by the Japanese team in submitting its report on the Salem Steel Plant to Government;

(b) the recommendations made in the report;

(c) whether any decision has been taken on the establishment of the Salem Steel Plant for alloy steel and special steel; and

(d) whether the plant will be ready during the Fourth Plan period?

The Minister of Iron and Steel (Shri T. N. Singh): (a) The report of the Japanese Survey Team on the Neyveli-Salem Steel Project is expected to be received in a few days.

(b) Does not arise.

(c) No, Sir.

(d) This is under consideration of Government.

Damage to Railway Property in West Bengal

***794. Shrimati Tarkeshwari Sinha:
Shri Vishwa Nath Pandey:
Shri Yashpal Singh:
Shri P. C. Borooah:
Shri Jashvant Mehta:
Shri Rameshwar Tantia:
Shri Onkar Lal Berwa:
Shri R. S. Pandey:**

**Shri Subodh Hansda:
Dr. L. M. Singhvi:
Shri D. C. Sharma:**

Will the Minister of **Railways** be pleased to state:

(a) whether it is a fact that a bogey of a Calcutta-bound electric train on the Sealdah-Ranaghat Section was burnt and another completely damaged when a mob set fire to them near Badkulla Station next to Krishnanagar City Station during the recent food agitation in West Bengal;

(b) if so, the cost of the damages caused thereby; and

(c) the total amount of loss to the Railway property during the agitation period?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) Yes, Sir.

(b) Rs. 1,60,000 (approx.).

(c) The total loss to railways serving in West Bengal has been estimated at Rs. 54.29 lakhs, approximately.

Trade with Yugoslavia

***795. Shri Yashpal Singh:
Shri R. S. Pandey:
Shri Himatsingka:
Shri Rameshwar Tantia:**

Will the Minister of **Commerce** be pleased to state:

(a) whether any economic and trade agreement has been signed between India and Yugoslavia as a result of the discussions which took place in Delhi between the Government of India and the Yugoslavian Delegation; and

(b) if so, the main features thereof?

The Minister of Commerce (Shri Manubhai Shah): (a) Yes, Sir.

(b) A Protocol on the talks on expansion of trade and economic relations between India and Yugoslavia was signed on 18th March, 1966 by